

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, CHITTOOR

Present : Sri **Y.V.S.B.G.Pardha Saradhi**

Principal District Judge, Chittoor.

Dis.No.6028/Estt./AO/2021.

Date:05.10.2021.

Sub: Public Services - A.P.G.S.S - Promotions in the cadre of **Driver (Category-14)** from the cadre of **Attender/Office Subordinate (Category-17)** - Orders -Issued.

- Ref 1. G.O.Ms.No.76 LAW (L, LA & J-Home Courts.A), Department, Dated: 15.05.2019.
2. This court's official memorandum in Dis.No.5371, dated:08.09.2021, in Dis.No.5416, dated: 09.09.2021 and in Dis.No. 5485, dated:14. 09.2021
3. Office note date:07.09.2021, 09.09.2021, 13.09.2021 and 05.10.2021 orders passed thereon.

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Adverting to the subject and references cited above, the undersigned is pleased to pass the following:

ORDER

1 **Sri K.C.Vinod Kumar Reddy**, Attendar, (Cat-17) Principal District Court, Chittoor on deputation working in II Additional Junior Civil Judge's Court, Chittoor is selected under **Roster Point No.09 (OC)** and temporarily promoted as Driver, IV Additional District Judge's Court, Tirupati in the existing vacancy.

The post of Attender (Category-17) in Principal District Court, Chittoor is kept vacant at present.

2 **Sri E.Subramanyam**, Attendar, Senior Civil Judge's Court, Palamaner on deputation working in Additional Junior Civil Judge's Court, Srikalahasti is selected under **Roster Point No.07 (SC)** and temporarily promoted as Driver, X Additional District Judge's Court, Tirupati in the existing vacancy. He is deputed to work in Additional Junior Civil Judge's Court, Srikalahasti until further orders.

The post of Attender (Category-17) in Senior Civil Judge's Court, Palamaner is kept vacant at present.

3 **Sri T.Moulali**, Attendar, II Additional District Court, Madanapalle is selected under **Roster Point No.10 (BC-B)** and temporarily promoted as Driver, Special Mobile Court, Chittoor in the existing vacancy and he is deputed to work in VI Additional District Judge-cum-Special Court for Trial of offences against woman, Chittoor, until further orders.

The post of Attender (Category-17) in II Additional District Court, Madanapalle is kept vacant at present.

Note :-

1. The Process of joining and relieving shall be completed **by 12.10.2021**.
2. The undersigned empowers to cancel the promotion of any of the above individuals if found incapable in Driving in due course.

Y.V.S.B.G.Pardha Saradhi
Principal District Judge

To

The individuals through the concerned presiding officers.

Copy to :-

- The II Additional District Judge, Madanapalle.
- The IV Additional District Judge, Tirupathi.
- The VI VI Additional District Judge-cum-Special Court for Trial of offences against woman, Chittoor.
- The X Additional District Judge, Tirupathi.
- The Senior Civil Judge, Palamaner.
- The II Additional Junior Civil Judge, Chittoor.
- The Additional Junior Civil Judge, Srikalahasti.
- The Superintendent (Accounts), District Court, Chittoor.
- The stock file.